



2026:DHC:2268-DB



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ RFA(COMM) 690/2025

M/S CAPRISO FINANCE LIMITEDAppellant

Through:

versus

POOJA AGARWALRespondent

Through: Ms. Manpreet Kaur, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER (ORAL)

17.03.2026

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C. HARI SHANKAR, J

CM APPL. 16396/2026 (for withdrawal of appeal)

1. By this application the appellant seeks to withdraw RFA(COMM) 690/2026.

2. Accordingly, the appeal is dismissed as withdrawn.

3. The application is disposed of.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

MARCH 17, 2026/AT